

(b) It is not possible to give an indication of the actual capacity created unless the works are completed. However, the Seventh Finance Commission had

recommended creation of additional jail capacity in 7 of the above States over a period of five years (1979-80) as shown below:—

Sl. No.	Name of State	Additional capacity recommended by the seventh Finance Commission (Nos)
1.	Madhya Pradesh	1040
2.	Manipur	125
3.	Meghalaya	100
4.	Orissa	1380
5.	Rajasthan	Construction of Juvenile Reformatory
6.	Sikkim	25
7.	Tamil Nadu	4445

Meeting of N.D.C.

7836. PROF. NARAIN CHAND PARASHAR: Will the Minister of PLANNING be pleased to state:

(a) whether the New 20 point Economic Programme has been approved by the National Development Council at the meeting held on the 14th March, 1982 and accepted as the 'core' sector for implementation in the Sixth Five Year Plan;

(b) if so, the steps taken by Government including the setting up of separate departments and committees at the Central and State Levels involving the participation of the various departments and the representatives of the people;

(c) the names of Governments which have set up these Department/Committees for this purpose alongwith the dates on which they have been set up; and

(d) the names of Governments where such Department Committees have not been set up the steps taken by there to ensure the speedy implementation of the programme?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) According to available information, the State Governments/U.T. Administration and Central Ministries have taken measure for speedy implementation of the Programme by setting up Committees at Ministerial and Official levels.

(c) All States/U.Ts. except Jammu & Kashmir and West Bengal have set up Departments Monitoring Cells/Committees at different levels for reviewing and monitoring the implementation of the new 20-Point Programme. Arrangements for involvement of people's representatives in the implementation of the Programme are also being made. While the Ministries of Civil Supplies and Rural Development have set up Committees for this purpose, other Central Ministries/Departments have made arrangements for speedy implementation of the Programme.

(d) Jammu & Kashmir and West Bengal. There is no information from these States about the arrangements for implementation and monitoring the Programme.